

09.12.2014.

App: Sri A. Moin, learned counsel for the applicant is on adjournment.

Resp: Sri B.B. Tripathi, learned counsel for the respondents is present.

Since the matter pertains to the year 2007 as such put up this case tomorrow.

J Ch(Ms. Jayati Chandra)
Member (A)*VR. Kumar*
(Navneet Kumar)
Member (J)

Amit/-

10.12.2014

O.A. No. 445 of 2007

Hon'ble Mr. Navneet Kumar, Member (J)Hon'ble Ms. Jayati Chandra, Member (A)

Appl: Sri A. Moin.

Resp: sri S. Verma/Sri Pankaj Awasthi for Sri A. K. Chaturvedi.

Learned counsel for the applicant has submitted that in the absence of any instructions, the present O.A. be dismissed for want of instructions. On the basis of the statement rendered by Sri A. Moin, learned counsel for the applicant, the present O.A. is dismissed for want of instructions. No order as to costs.

J Ch

Member (A)

VR. Kumar
Member (J)

vidya

~~09 Dec 2014~~
 09 Dec 2014
 Received 10.12.14
 Pankaj
 16.12.14